

Radar, Sonars, Nav aids, IR and Laser Based Systems.

v) **National Micro electronics Council:** It was set up in January 1985 to oversee, coordinate and implement the national programme of R&D, technology development and manufacture in the area of micro-electronics.

vi) **Council for Development of Materials for Electronics:** It has been set up to review the requirements of materials and ensure that atleast the critical materials are made available to the electronics industry as and when required.

#### **World Bank Suggestions Regarding Industrial Regulatory Policy**

8517. SHRI S.M. GURADDI:  
SHRI H.N. NANJE GOWDA:  
SHRIMATI BASAVARAJESWARI:

Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank has come out with a programme of reforms envisaging sweeping changes in India's industrial regulatory policy;

(b) if so, whether Union Government have examined the World Bank's suggestions; and

(c) if so, the reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) to (c). A draft report on India's Industrial Regulatory Policy has been prepared by the Staff of the World Bank as part of their sectoral studies. It is an internal document of the World Bank. Its distribution is restricted and recipients of the report are not authorised to disclose its contents. Any decisions on concerned matters would strictly be according to India's own priorities and policies as laid down in the Seventh Five Year Plan.

#### **Cells for Monitoring 20 Point Economic Programmes**

8518. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Government have set-up or proposed to set-up monitoring cells for proper implementation of 20 Point Economic Programme;

(b) if so, whether such cells have been set up at the Centre and also at the State levels; and

(c) if not, the reasons therefor?

THE MINISTER FOR PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

#### **Financial Assistance to Maharashtra**

8519. SHRI PRATAPRAO B. BHOSALE: Will the Minister of WELFARE be pleased to state:

(a) whether some proposals for assistance from Maharashtra under Article 275 (1) have been received by Union Government, if so, the details thereof;

(b) whether the request of State Government has been acceded to; if not, the reasons therefor;

(c) whether two proposals for giving financial assistance to tribal entrepreneurs for various trades and replacement of thatched roofs of huts by tiles have been received from Maharashtra; if so, the amount involved in each proposal;

(d) whether decision has been taken on these proposals if so, the details thereof; and